

ADDRESS TO THE LEGISLATIVE ASSEMBLY KERALA

25th JANUARY, 2019



BY

SHRI JUSTICE (RETD) P. SATHASIVAM

GOVERNOR OF KERALA

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Honourable Speaker, Chief Minister, Ministers, Leader of Opposition and Members:

- 1. It is my honour and privilege to address this august body of representatives of the people of Kerala, marking the beginning of the 14th session of the 14th Kerala Legislative Assembly.
- 2. At the outset, I would like to express my pride and pleasure in saying that my Government has been a beacon of hope, in a world of darkening clouds of casteism, communalism and disruption of various hues. My Government, upholding the constitutional values has strictly adhered to the task of furthering the noble values of secularism and pluralism, in every walks of our social life.
- 3. It is worth mentioning that my Government has stood for gender equality, social justice, and the dignity of the toiling masses. It has scaled further heights in ushering in an era of enlightenment by rekindling the lights of renaissance and inculcating a new sense of oneness in the minds of emerging generations.

- 4. Time and again, we have pointed out that the imbalance caused by the detrimental effects of unhealthy centre-state relations in general and the fiscal relations in particular have put our State at a great disadvantage in furthering the advances it has already made in several sectors. So, my Government seeks a total restructuring of the centre-state relations, in such a way that it will enrich both the Centre and the State.
- 5. It is rather unfortunate that the State has been penalised for achievements it made in various fields such as health, education and social well being. As the State has progressed and achieved gains in these sectors, the centre chose not to further aid these sectors, and the State is at a loss to understand the criteria with which the State is deprived of its rightful share in the amount earmarked for these sectors. Our gains should not be a reason for the losses that we currently have to bear.

The Floods that Submerged Kerala

6. My Government has been serving the people of Kerala for the past 32 months. We have made significant achievements in many fields, as we cross

the half way mark of our tenure. We have taken every effort to live up to the expectations generated by our mandate despite the challenges posed by recent natural calamities of an unprecedented nature. As all of us are aware our State was lashed by torrential rains during 15th to 17th August 2018. Many parts of Kerala received 3,000 – 4,000 mm rains, resulting in the worst ever floods since 1924 in the 100-year history of Kerala. The heavy rainfalls and overflowing rivers submerged many parts of the State and triggered several landslides. As many as 1,259 out of 1,664 villages spread across 14 districts were affected resulting in displacement of 1.4 million people to 12,253 relief camps. Despite herculean efforts, 435 precious lives were lost. My Government mobilized all its resources to rescue people and provide relief. Lakhs of young volunteers descended in to flood affected areas to extend a helping hand to those in need. We are very proud of thousands of fishermen, who went out with their boats and saved more than 65,000 lives.

7. We are grateful to the Government of India in effectively stepping in and helping us in the search and rescue operations in the flood affected areas by deploying Army, Navy, Air force, NDRF, CRPF, ITBP, BSF and Coast Guard. The Heroic role played by the Kerala Police, Kerala Fire force and SDRF to save precious lives can never be forgotten. We are also thankful to all the State Governments in mobilizing food, drinking water, medicines and relief materials from across the country. We are indebted to the millions of Malayalee Diaspora living across the world who came forward to help the flood victims with assistance in cash and kind. On behalf of the people of Kerala my Government gratefully acknowledges the contributions made by people from all walks of life from school children to ordinary people, from celebrities to differently abled people, from the dispossessed to Corporate companies, social and community organisations and also Government employees who wholeheartedly contributed to my Government's appeal of salary challenge.

8. The Post Disaster Needs Assessment (PDNA) was jointly carried out by the United Nations Organisations, World Bank, ADB, and other International Agencies. Their report was presented to my Government on 26th October, 2018. The PDNA

Report assessed a total loss of Rs.26,718 crores across various sectors and recovery needs were estimated at Rs 31,000 crores. Of this Rs. 31000 cores, at best Rs. 5000 crores would only be available from the National Disaster Funds. The challenge before my Government is how to mobilize the balance resources so that the effective rehabilitation is ensured. The worst affected was infrastructure, roads, power, drinking water, irrigation, agriculture and many livelihood options including livestock, poultry and small businesses. More than 13,000 houses were fully destroyed and 2.5 lakhs partially damaged. The livelihoods of millions of people were affected.

9. The actual fund required for rebuilding and restoration of physical infra-structure alone is Rs. 15,882 crores, of which my Government proposes to raise Rs. 7,000 crores from World Bank and ADB. My Government has requested the Government of India to enhance the State's borrowing limit to mobilise additional resources for rebuilding Kerala. We are still awaiting a favourable response from Central Government in this regard. In the meantime,

my Government has decided to repair damaged houses and provide support to livelihood using Chief Minister's Distress Relief Fund, Sponsorship and Crowd-funding from various individuals and organisations.

A Herculean Task

10.It is clear that we would require 4 to 5 years to rebuild Kerala. My Government is of the resolve that it is not enough that the State merely undertake a rehabilitation and restoration plan in the aftermath of this natural disaster. This calamity should be taken up as a challenge and as an opportunity to rebuild the State to ensure better standards of living to all sections of society. Higher standards of infrastructure should be adopted in repair and reconstruction. New major projects should be envisioned for the State. Ecological safeguards and standards should be adhered to while building structures that will be constructed to equip new and restored assets to better withstand the onslaught of such calamities in the future.

11. Rebuild Kerala Initiative (RKI) was launched with the objective of rebuilding Kerala in a speedy

and effective manner, to coordinate various activities with a clear operational strategy that suits the State's specificities and a functional institutional frame work.

- 12. My Government has laid out a detailed strategy to reconstruct the houses fully damaged in the flood. It was decided to pool in resources from State Disaster Relief Fund (SDRF) and Chief Minister's Distress Relief Fund (CMDRF) to provide Rs.4 lakhs for the reconstruction of fully damaged houses. LIFE Mission has offered 13 designs of flood resilient houses which can be chosen by the beneficiaries. It is heartening to see that many organizations and individuals came forward to sponsor these houses. My Government also decided to construct 2000 Care Homes using funds from cooperative organizations. It was also decided to provide funds for purchase of 3 cents of land to those who have completely lost their lands in the recent floods and landslides.
- 13. In the flood affected areas, 6.87 lakh inhabitants were provided with one time financial assistance of Rs.10,000/- soon after the floods. To help people rebuild their lives in the aftermath of floods, several rounds of discussions were held with

the State Level Bankers Committee (SLBC). My Government has decided to meet the 9 per cent interest charges of the Banks on the loans upto Rs.1 lakh per family for purchase of domestic appliances and other accessories through Kudumbasree. Repayment period of 36 – 48 months on the loans and 6 months moratorium on loan repayment was also announced. For the flood affected MSMEs, shops and establishments, my Government has announced reliefs and concessions. All these initiatives were conceived by my Government and we have ensured that the assistance provided are substantially higher than the existing Central norms and that universal coverage is ensured.

Towards Gender Equality

14. The State expressed utmost unanimity in responding to floods without any consideration of caste, religion or community. It is this unanimity of Kerala which has been the binding force that retains democratic and socialistic principles of Governance that the State has followed ever since its formation, which leads us to achieve various high benchmarks in societal development. My Government will ensure

Gender Justice. The Supreme Court ordered that preventing the entry of women in a particular age group to Sabarimala temple is unconstitutional. My Government is duty bound to implement the judgment and uphold our constitution. The various events that followed underlines the urgent need to carry forward the progressive values of the renaissance movement. To this purpose, my Government extended support to the suggestions of social organisations to mobilise a 'Vanitha Mathil' across the length of Kerala as a symbol of the united will of Kerala women in their struggle for gender justice. The fact that more than 50 lakh women gathered on the historic evening gives us faith and confidence in protecting and promoting the secular and progressive values that Kerala is known for. My Government proposes to set up a "Navodhana Museum" commemorating the historic contributions of social reformists of Kerala.

Awards & Acclaims

15. Notwithstanding the aftermath of the floods, Kerala continues to lead the country on several fronts. Kerala has been placed first among all Indian States due to its best performance in the first SDG India

Index 2018 carried out by the NITI Aayog. Government of India also ranked the start up ecosystem in Kerala as one of the best in the country. Kerala continues to top in Human Development Index, Literacy, Health and 100 per cent electrification. Kerala is the first State in New Delhi Public Affairs Centre Index and the first State to declare Transgender Policy. Kerala is rated as the State with least corruption and the only State in India free from communal riots as per the National Crime Records Bureau. NASSCOM Data Security Council awarded Kerala for excellence in Cyber Investigation. Kerala has taken the lead by establishing a special department on Women Welfare & Gender Budgeting and is the first State to come with "Sexual Assault Forensic Evidence" (SAFE). It is rated best in Law & Order by India Today.

Foundation for Infrastructure for a New Kerala

16. My Government is committed to complete all major infrastructure projects which are pending for a long time. There was an overall feeling that major infrastructure projects particularly those requiring use of land are jinxed in our State. My Government has

been able to correct this perception by ensuring political consensus and by taking people into confidence. My Government has successfully completed Kollam Bypass and are nearing completion of Gail Pipeline, Kochi-Edamon Electric Line, Land Acquisition for Road, Restoration of National Water Ways and Virology Institute. This has instilled a positive confidence among the administration and people to undertake and execute more projects of similar nature.

- 17. Under Kerala Infrastructure Investment Fund Board (KIIFB), more than 500 projects worth Rs. 41,000 crores have been approved which includes major infrastructure projects in all constituencies including drinking water supply projects, coastal highway, hill highway, cultural centres etc. Of these, projects worth Rs. 9000 crores have been tendered and Rs. 5500 crores worth have commenced. Overall, projects worth Rs. 50,000 crores are contemplated to be undertaken under KIIFB.
- 18. We proudly inaugurated the Kannur International Airport on 9th December, 2018, which has opened a new window of opportunity for people

of Malabar. Cochin International Airport Limited has paid a dividend of Rs. 31 crores to Government of Kerala, which shows the success of public-private partnerships in Kerala. We have started the preliminary works for Sabarimala Airport. A Special Purpose Vehicle has been formed for the development of Azhikkal Port. Government has approved in principle, E-vehicle policy under which new three wheelers being deployed in Thiruvananthapuram, Kochi and Kozhikode shall only be electric vehicles. The KSRTC has already started operating electric buses in a pilot project. KSRTC also has registered record income and we have paid salaries and pensions which were pending for years.

19. My Government is committed to protecting the life and property of citizens. Recent incidents where, in the pretext of public protests, damage to property and violent targeting of sections of population with a view to disrupt peace and harmony needs to be viewed seriously. In this context my Government formulated a legislation to ensure that those indulging in such destruction of private property will be punished and losses recovered. In order to protect livelihoods and ensure that the economic

activity in the State does not suffer, Tourism and IT sectors will be exempted from hartal.

- 20. My Government established Loka Kerala Sabha with the aim of making use of the expertise, talent and resources of the Non Resident Keralites for the overall growth and development of Kerala in the times to come, there by ensuring that they will have their meaningful say in implementing schemes for building a new Kerala.
- 21. My Government will complete 1000 days on 18-02-2019. The Government has published its two year progress report. It is for the first time that any Government is achieving the promises made to the people of Kerala. My Government has created and filled several posts through KPSC in Education and Health sectors despite resource crunches.
- 22. My Government proposes to launch a new scheme called "Green Campus" to make major educational campuses nature friendly. It is proposed to provide solar energy plants/wind mills/ rain water harvesting systems, bio gas, bio waste treatment plants etc with the support of Kerala State Suchithwa Mission involving teacher and student community.

Food & Civil Supplies

23. My Government has taken substantial efforts for successful implementation of the National Food Security Act, 2013. In 2019-20, my Government intends to further take it forward by integrating e-pos with weighing balance so as to ensure maximum transparency and accountability. My Government also plans to make the Fair Price Shops in the State more attractive by giving it a uniform colour code and design. District Consumer Information Desks would be set up in all 14 districts for information dissemination and liaisoning with Consumer Disputes Redressal Forum (CDRF) and Legal Services Authority to render legal help to consumers. The Government has spent Rs. 200 crores to regulate the prices of essential commodities. Prices of 13 different commodities are regulated and 3 are further subsidised in a way that no price increase affects the common man.

Education

24. My Government launched the Public Education Rejuvenation Mission in 2016. The

enrolment of students and quality of education in Government and Government aided schools in the State has increased considerably in the last two years. My Government will promote the importance of reading through the programme "Vayanayude Vasantham". A new programme called "Sasthra Yanam" to identify and promote young scientific brilliance among students has been launched. In the higher secondary sector the teacher's empowerment programme has been revised to a new format. DISHA, a career expo, where all major institutions and universities of the country participate to spread awareness among students regarding opportunities in higher education, will be continued in 2019-20.

25. My Government aims to organise a State Level Teachers Congress. "K-Dat" a software related aptitude test will be conducted through 250 nodal schools to recognize the field of interest of higher secondary students. SMILE (Skill Mentorship for Innovative Life Experience) programme will be organized in association with National Skill Development Corporation. Talent Labs will be established in schools to develop models of talent enhancement. My Government aims to start

sensitisation programmes for teachers for early detection, intervention and counselling of students with mental health problems and behavioural disorders.

26. The Higher Education Department aims to improve the employability of students, with Engineering & Polytechnic background and therefore proposes to start internship programmes in Industry. The State Higher Education Council will do regular assessment of Universities, Government and Aided Colleges, and Self Financing Colleges. All Universities will be encouraged to start two innovative programs this year.

Welfare of Scheduled Tribes, Scheduled Caste, Backward Classes

27. My Government intends to provide at least One Job to One Tribal Family. To achieve this objective, Skill Development and Employability Enhancement Programmes in both modern and traditional vocations will be intensified. Measures will be taken to extend the Special Recruitment Drive from among ST candidates for appointment in all departments.

- 28. 'Gothrabandhu Scheme' will be extended to all tribal areas in the State. 'Millet Village Scheme' implemented in Attappady will be extended to the rest of the State with the help of Agriculture Department. Special facilities will be arranged to expand traditional agriculture and to market agriculture products. The Hill Pulaya, Aranadan & Malapandaram communities will be provided with a separate package as in the case of Adiya & Paniya communities.
- 29. My Government proposes to give special attention to SC families in flood affected areas. Financial assistance will be provided to rebuild, repair and construct houses damaged or destroyed due to floods and for reconstruction and repair of study rooms. A quick survey conducted after the floods estimated that 477.20 acres of agriculture land under cultivation and 4,979 rearing animals have been lost. It is proposed to implement various agriculture and allied projects and other rehabilitation projects to revive livelihoods lost in the floods.
- 30. Kerala is the only State in India that is providing development funds greater than the

proportion of the population of SC and ST. This shall be continued.

- 31. Interest free loans will be provided to the small scale entrepreneurs belonging to Other Backward Classes in the flood affected areas with the co-operation of Kerala State Backward Classes Development Corporation. It is also proposed to assist OBC Self Help Groups engaged in traditional occupations under the scheme in 2019-20. My Government has taken steps to appoint members of backward communities as priests and shanties in temples.
- 32. My Government is committed to the welfare of minority communities and proposes to provide tuition and hostel fee to students of minorities studying in central universities/ premier institutions, besides supporting educational needs of children of minorities by arranging entrance coaching for higher studies and coaching for UGC/CSIR/NET exams. Financial assistance will be provided for training and therapy of children having Autism, physical/mental challenges.

33. My Government approved a Reservation policy based on earmarking 10 percent of the posts to the economically backward among forward communities in Devaswom Board appointments. My Government is also committed to the welfare of the forward communities. Government will continue to vigorously support the Kerala State Welfare Corporation for Forward Communities.

Labour Rights

- 34. For the welfare of employees in unorganised sector, my Government has made it mandatory to provide facilities for sales persons in shops and establishments to sit during working hours. My Government also aims to strengthen the Insurance Medical Services and set up super speciality OP clinics and ICU in all ESI hospitals.
- 35. Industrial Training Department provides skills to our youth and equip them for exploring meaningful employment opportunities. In 2018-19, the Department conducted several innovative and important programmes such as "India Skills 2018" and implemented Technical Exchange Programme for ITI Trainees in 2018-19.

36. Skills have to become an integral part of our Education System to ensure employability of Millennials. Kerala Academy of Skills Excellence (KASE) will establish "World Skills Lyceum" to foster research, initiatives and innovations to prepare our youth for tomorrows jobs.

Ports

37. My Government intends to improve coastal shipping to reduce the burden on inland transportation. Azheekal, Kollam & Beypore Ports are being developed with basic infrastructure facilities to enable handling of cargo/passengers. Financial assistance shall be mobilised for dredging of Kollam & Beypore ports under SAGARMALA project of Government of India. In 2019-20, it is proposed to construct Harbour Engineering office building at Alappuzha and Sub Division office at Manjeswaram.

Local Self Government

38. 2017-18 was a landmark year in the history of decentralised planning because of two reasons. One being the completion of planning process before the beginning of the next financial year and the other

being the achievement of a very high percentage of plan expenditure. We have also seen that 200 LSGIs were successful in utilising 100 per cent funds during the last financial year. My Government shall create an electrical engineering wing at District level to support the LSGIs in implementation of electrical projects.

- 39. My Government shall introduce an on-line **Intelligent Building Plan and Management System** (IBPMS) this year to issue building permits in a transparent and citizen friendly manner which shall enable the applicants to monitor each action being taken on their application.
- 40. My Government is committed to the welfare of the aging population. Kudumbasree shall start Geriatric care units in all districts to take care of elders. Many working women need the support of creches to look after their children, Kudumbasree creches will be set up in district headquarters. Similarly Kudumbasree shall train 50,000 women to form service teams to engage in multi-task activities like plumbing, electrical work, driving etc. The recent floods have damaged livelihood assets of numerous

women, so my Government proposes to insure the assets of Kudumbasree units in future.

- 41. My Government shall launch a 'Litter Free Premise' campaign to ensure that each and every household and institutions have facilities to manage bio-degradable waste. To keep all premises litter free, a door to door collection of plastic waste and other non-bio-degradable waste shall be promoted through Haritha Karma Sena. We shall continue to promote segregation and processing of organic waste at source.
- 42. There is no proper facility for disposal of waste generated from contruction and demolition activities in the State, though generation of such waste is increasing tremendously. In the absence of such facilities they are being dumped in isolated areas or water bodies. Hence it is proposed to establish a construction and demolition waste management plant in collaboration with stakeholders.
- 43. My Government proposes to establish 'Waste to Energy' plants in a Design, Build, Finance, Operate and Transfer (DBFOT) basis in a Public

Private Partnership mode as an integrated solution to sustainable management of solid waste.

Law & Order and Safety

- 44. The State Industrial Security Force (SISF) will be expanded. During 2019-20, all police stations will become 'Janamaithri Police Stations' and 'Service Delivery Centres.' Integrated Digital Traffic Enforcement System will be set up to track and identify all types of traffic offenses/offenders across Kerala. We propose to have 15 % women in Police force and establish 4 Vanitha Police stations in Kerala.
- 45. The Central Intrusion Monitoring System (CIMS) aimed to secure the property and wealth of high value business entities such as Banks, Financial Institutions, Jewellers, Factories etc. on 24x7 basis with the assistance of Police Department on regular fee is on the anvil with support of M/s. KELTRON. The Department also plans to enhance third eye surveillance system with the help of residential associations.

- 46. The Student Police Cadet (SPC) project was launched at the national level at Haryana in June, 2018. In Kerala, the project is operational in 645 schools. It was extended to 100 more schools in current year with 52,319 cadets.
- 47. Fire and Rescue Services Department was the first responder force during the floods. The role of Fire and Rescue Services in the State becomes prominent and needs to be revitalized and modernised to cope with changing times. It is proposed to upgrade the present Fort Cochin Scuba Training Centre in Ernakulam as an Institute for Advanced Training in Water Rescue to carry out rescue in inland waterways.
- 48. To ensure transparency in administration and reaffirm faith in public services Vigilance department has taken effective steps to minimize corrupt practices. 2018-19 was a year which had recorded a large number of punitive actions initiated by Vigilance Department.

Power

49. During the recent floods, Mission Reconnect Project set up by Kerala State Electricity Board restored and re-established all the damaged electrical connections with in ten days. My Government is very proud of the fact that we are able to distribute power throughout the State without power cut or load shedding. We propose to implement online software for Kerala State Electricity Licensing Board. The buildings of 1.2 lakh high end electricity consumers will be surveyed for assessing the feasibility for installation of rooftop solar power plants. My Government has launched an ambitious 'Ooriia Kerala Mission' comprising 5 flagship projects including adding of 1,000 MW from solar generation. Considering the shortage of power during evening peak hours, KSEBL is exploring the possibility of augmenting generation capacity by installing another 780 MW power station at Idukki utilising the existing reservoir.

Missions

50. With the objective of building a new Kerala, 'Navakeralam Karma Padhathi' encompassing four missions (LIFE Mission, Aardram Mission, Public

Education Rejuvenation Mission, Harithakeralam Mission) was launched by my Government in 2016. As part of bridging the gaps in the various sectors as conceived in the Navakeralam Karma Padhathi, all four missions have taken tremendous strides in achieving desired goals. In the aftermath of devastating floods, all the four missions have focused attention to the post flood rehabilitation/reconstruction activities.

- 51. Under the LIFE Mission, my Government facilitated the completion of more than 50,000 houses that were pending completion since 2006 and supported 80,000 houseless families who have their own land to construct houses. Construction of at least one Life Mission flat complex in all districts will begin in this financial year.
- 52. Harithakeralam Mission, in coordination with the district administration, played a crucial role in rescue/relief activities in the flood affected districts. They did exemplary work in collecting and distributing materials to Flood Relief Camps by co-ordinating with District Administration and opened 24 hour Call Centres. All the bio degradable and

non-degradable waste was treated with the help of various agencies. Steps were taken to ensure that all the wells in flood affected areas were chlorinated and water quality tested at select local bodies. All efforts were taken to bury the carcass of animals and birds to avoid outbreak of epidemics.

Health

53. My Government wishes to place on record the great contribution of our Health Workers and Doctors in preventing an epidemic after the floods. Based on the experience of successfully managing the NIPAH outbreak and post flood epidemics, my Government will implement a Comprehensive Disease Surveillance Programme with support of WHO. Screening for Anti Microbial Resistance will be done in all District Hospitals. A Biosafety Level III Virology Lab will be established in Medical College, Kozhikode with support of ICMR. Emergency and full fledged Trauma Care Units will be commissioned in the Medical Colleges. The Government newly constructed Drugs Testing Lab in Thrissur will be

commissioned and a new Drug Testing Lab will be set up in Kannur.

54. Under the Aardram Mission, my Government has already transformed 170 Primary Health Centres Family Health Centres and another 200 is scheduled for this year. All remaining PHCs will get transformed to Family Health Centres in next two years. Digital Queue management and online booking of appointments, currently available in Medical College, Thiruvananthapuram, will be extended to all Medical Colleges and District Hospitals next year. India Hypertension Management Initiative (IHMI) and Stroke Clinics will be made available in all Districts. Diabetic Retinopathy screening, SWASS Clinics for chronic obstructive Pulmonary Diseases and Bronchial Asthma Management and ASWASAM Clinics for Depression management will be extended to all the Family Health Centres next year. The Karunya Arogya Suraksha Padhathi, Health Insurance Programme implemented in partnership with Ayushman Bharath, will be rolled out next year.

Social Stewardship

- 55. My Government is committed to solve the problems of the marginalised sections of the society with special emphasis on welfare of women and children. We intend to start special livelihood schemes for women in flood regions and Tribal areas. A model Children's court will be started in Ernakulam. Several programmes and schemes such as Second Innings for setting up Old Age Home, Rainbow Project for the welfare of Transgenders and AMRUT- Arogya Scheme handling Life style diseases have been initiated.
- 56. My Government has increased the Social Security pension from Rs 600 per month to Rs. 1,100 per month which is disbursed to 42 lakh people as against the 31 lakh who used to receive it when this Government assumed office. In order to ensure that pension payments reach the needy, my Government has decided to establish a company called Kerala Social Security Pension Limited, which will function directly under Finance Department. The total disbursement is Rs. 550 crores in this account as

against the Rs. 220 crores when this Government assumed office.

Sainik Welfare

57. The Department provides monthly financial assistance to World War II Veterans and Widows. At present 199 Veterans and 1,629 Widows are getting monthly financial assistance at the rate of Rs. 6,000/-per month from Chief Minister's Sainik Welfare Fund.

Information and Publicity

- 58. My Government played a significant role during the floods by maintaining an effective information dissemination system. Information on flood status, rescue operations, dam management was provided with special reports to national and international media, which helped in mobilising relief supplies and financial assistance.
- 59. Weeklong exhibitions were organised at District Headquarters and campaigns were launched to highlight achievements of Nava Kerala initiatives of my Government. My Government organised celebrations of 82nd anniversary of the historic temple

entry proclamation to rekindle the values and glory of the renaissance movements in Kerala.

60. "Nam Munnottu", the Chief Minister's interactive television programme presents a unique platform to propagate developmental initiatives of my Government. It is proposed to set up an IEC division to have an effective link between various departments and media to provide information to people at large.

Culture

of Mahatma Gandhi and also the 70th year of Mahatma's martyrdom my Government proposes to commemorate the same with various programmes. One of the important places in Kerala visited by Mahatama Gandhi is Gandhi Ashram at Palaghat. My Government proposes to set up a Gandhi Darshan Institute in Palghat. To promote and disseminate the unique culture of Kerala and to preserve our cultural heritage and traditions, my Government will establish cultural complexes, film city, film festival complex and network of theatres, creating rural art hubs, and stages for art and cultural activities in villages, and small towns. In 2019-20, my Government proposes to

open Children's theatre to commemorate 50th year of Jawahar Balbhavan. It also intends to set up an artistic troupe of children named 'Rangamudra' to promote artistic talents of students.

- 62. My Government is distressed by the losses sustained during the floods by the community engaged in making traditional Aranmula Kannadi and proposes to rehabilitate their livelihoods. Vasthuvidya Gurukulam, Aranmula aims to rekindle, preserve and propagate the traditional architecture of India, with special attention to Kerala Architecture along with various crafts such as mural painting, wood and stone carving.
- 63. Kerala Sahitya Academy proposes to organize an International Literary Festival in Thrissur in collaboration with other cultural institutions. It will also set up a malayalam literary archives & museum which will house books and digitized versions of all Malayalam writers. Kerala Sangeetha Nataka Akademy proposes to construct a permanent theatre.

Agriculture and Animal Husbandry

64. My Government has given special emphasis for agriculture rejuvenation in the aftermath of floods

and landslides. A special scheme called 'Punarjani' to fill the critical gaps in agricultural development programmes will be implemented. Kerala Agriculture Welfare Board is first of its kind proposed for the welfare and benefits of farmers of Kerala.

- 65. A Coconut Development Council has been recently been constituted to focus on coconut replanting. The council will facilitate the supply of high quality seedlings for replanting. Gender friendly projects will be formulated and implemented for providing opportunity for women in agriculture. It is proposed to have a Nursery Act to ensure good quality seedlings and saplings for farmers. My Government will promote Organic farming to ensure food safety and security.
- 66. Kerala floods caused extensive damage to livestock. More than thousand animal rescue camps were arranged to provide temporary shelter, feed, fodder and medical aid to help more than 80,000 rescued animals. It is proposed to establish 25 Veterinary Dispensaries with advanced diagnostic facilities in potential panchayats having high cattle population and selected Veterinary Hospitals will be

upgraded to Veterinary Polyclinics for providing better service to farmers. My Government launched a multi-speciality veterinary hospital at Kudappanakunnu, Thiruvananthapuram for providing specialized emergency veterinary care to all species of animals.

67. During the year 2019-20, selected Dairy Cooperative Societies will be elevated as Dairy Knowledge Centres to perform as an information hub with specialized training facilities, computerized accounting systems, internet video facility. Flood conferencing facility, etc. A Special Rehabilitation Programme for rebuilding the Dairy sector of Kerala called 'Ksheera Navodhanam' is envisaged to compensate the losses incurred by dairy farmers of the State due to the floods. Assistance will be given to dairy farmer for inducting new milch animals besides help for construction of new cattle sheds. A Model Elevated Cattle Shelter is proposed to be established in selected Panchayaths of Kuttanad Taluk. It is planned to establish heifer parks during the year 2019-20 with 100 heifers in each park at selected Dairy Co-operatives.

Tourism

68. Tourism sector was poised for a leap during the Neelakurinji season, but heavy rainfall and floods resulted in massive cancellations of bookings. However, my Government, met those daunting challenges and quickly rebuilt roads and basic infrastructure to restore confidence of tourists. We are glad to see tourists coming back in large numbers to all important destinations. In 2019-20, the major projects to be taken up are the Alappuzha Heritage Project, permanent venue for Kochi Muzris Biennnale, and development of Muzhuppilangad — Dharmadom beaches in Kannur District. My Government has decided to conduct snake boat races under a league format from 2019 onwards.

Non Resident Keralites

69. My Government is committed to the welfare of millions of Pravasi Malyalees. It is proposed to launch 'Pravasi Dividend Pension Scheme' to provide regular payment to Non Resident Keralites on onetime payment of Rs. 5 lakhs, which will be deposited with KIIFB for financing infrastructure projects.

70. A call centre with an International Toll Free Line will be launched by NORKA ROOTS to provide information, register complaints and action taken on various issues faced by Pravasis. A comprehensive interactive portal will also be launched to provide information on job opportunities in various countries, online attestation and recruitment processes.

Industry and Commerce

- 71. My Government has taken steps to improve the industrial scenario in the State. My Government announced the "Kerala Industries & Commerce Policy" to make the State more business friendly. The Kerala Investment & Promotion Facilitation Act, 2018 has been enacted to speed up clearances for starting new ventures with single window clearance mechanism through a web portal. To improve ease of doing business, the Government is in the final stage of revising the building Rules.
- 72. My Government has introduced a Commerce Mission to support MSMEs in the State to find new market avenues including e-markets. To support

handloom sector, free handloom school uniform scheme has been introduced. My Government is committed to protect the interest of employees, who face uncertain future due to the disinvestment policy of the Union Government. My Government will take over the shares of BHEL and take over assets of Instrumentation Ltd, Palakkad.

Electronics and Information Technology

73. My Government is proud to have created 45 lakh square feet of IT space during the last 2 years and proposes to scale it to 1 crore sq. ft. in future. The Digital Kerala Architecture Scheme will establish 'One Government' experience integrating infrastructure and applications in Kerala. The sustained efforts of my Government in attracting investments to our State has evoked many a positive response including the decision of Nissan to set up a Global **Digital** Innovation Hub in Thiruvananthapuram.

Science and Technology

74. Kerala State Council for Science, Technology & Environment (KSCSTE) is establishing an Institute

of Advanced Virology at Thiruvananthapuram. In order to develop partnership between academic/research institutions and industry, an innovative programme called 'Partnering Academic Industrial Research' (PAIR) has been launched to identify high quality research candidates with assured placement in the industry.

Fisheries

75. Kerala is proud of the fisherfolk community who did not hesitate to jump into flood waters with their boats to rescue thousands of precious lives during the recent floods. Fishermen Welfare is of utmost importance to my Government. Special thrust will be given to equip fishing vessels with lifesaving equipment and satellite based navigation, and to establish Weather Forecasting System Master Control Rooms in all coastal districts. As promised to the Fishermen community, a state of the art housing complex has been completed in Muttathara of for fishermen Thiruvananthapuram District rehabilitation. All relief assistances declared post Cyclone Ockhi for their welfare has been extended to the fishermen community.

- 76. My Government will undertake special package for Aquaculture Service Centres and focus on inland fisheries & training of fishermen for production and marketing of value added fish & fishery products. Micro-chip based bionic identity systems for identification and quick location to help in search & rescue will be introduced for fishermen.
- 77. A comprehensive coastal area development program is being prepared. Appropriate measures will be taken to prevent coastal erosion and to relocate fisherman living within 50m of the shoreline.

Excise

78. My Government will take steps for the effective investigation of Abkari and NDPS cases and to prevent the illicit trafficking and abuse of Narcotic Drugs. Vimukthi Mission will be strengthened and made effective to formulate and implement evidence-based strategies for de-addiction and reducing consumption of alcohol and narcotic substances. The department will take up end to end computerization of sales, in order to ensure better revenue generation and to avoid leakages in the system.

Co-operation

79. My Government is proud of the cooperative movement in Kerala, which forms the backbone of our developmental activities. The merging of the three tier credit structure of Kerala Cooperative Bank into 2 tier to set up Kerala Bank has been approved in principle by the Reserve Bank of India.

Transport

80. My Government proposes a third and fourth Broad Gauge Railway Line from Thiruvananthapuram to Kasargod for semi high speed trains. This project proposal includes providing for two more additional lines in a separate elevated railway line as a Green Field Corridor. The Semi High Speed Trains, with a speed of 180 Km per hour will lessen the time of travel between Thiruvananthapuram to Ernakulam to one and half hours and between Thiruvananthapuram to Kasargod to four hours.

Public works and Highways

81. Road transport is the dominant mode of transport in the State. The unprecedented floods of 2018 have caused extensive damage to this road

network. The post-flood impact analysis indicates heavy damages due to land slides/slips in the roads in four hill districts of Idukki, Wayanad, Pathanamthitta and Palakkad, whereas roads in the seven districts have sustained flash floods, erosion, water stagnation and other flood induced damages.

- 82. My Government has approved Rs. 1,400 crores for taking immediate repair and rehabilitation works. Most of the Design Roads have either survived the floods or suffered limited damages. We have identified around 15 roads comprising 381 km of SH and MDR road network from 9 districts as roads to be built as 'Design Roads' based on traffic, bus route, connectivity to important towns and places of tourist interest.
- 83. Climate Risk Mitigation and Disaster Reduction for Road Transport infrastructure will have a major focus under Rebuild Kerala Initiative (RKI) with streamlined policy, risk-based approach to planning, design and resilience building. Pilot demonstration projects will be undertaking for one road corridor each from the 4 distinct climate geographical regions of the State.

Planning and Economic Affairs

- 84. My Government has asked State Planning Board to formulate Livelihood Development Package for revival of livelihoods lost in the floods and landslides of August 2018. The State Planning Board is also preparing a special package for Kuttanad Wetland Ecosystem to revitalize the overall development of the region through development of various components and envisaging the integration of all the departments.
- 85. Vision Varkala Infrastructure Development (VIVID) Corporation Limited will implement a Geo Spatial Information System for the Varkala Geo Park. It is decided to assist the modernization of Varkala Railway Station and to open a Centre for Performing Arts at Varkala to attract international tourists.
- 86. In 2019-20, the Kerala State Land Use Board proposes to deliver spatial data on natural resources in a user friendly format to various stakeholders. Land Use Decision Models will be developed for the selected Grama Panchayats in the flood affected areas. Comprehensive Wetland Information System (WLIS) for two districts will be developed. Land use/land

cover maps of five districts available in the LRIS website will be updated.

87. My Government recognises the importance of innovations in the development of a society through K-DISC. In 2019-20, the new programmes proposed are Kerala Innovation Fund, Mazhavillu-Teach Science Kerala, Ganitha Sahavasa Camp and District Innovation Councils.

Finance

88. My Government played a significant leadership role in raising the issues affecting the States because of the mandate given to the 15th Finance Commission. Detailed Memorandum was presented to the 15th Finance Commission during their visit to Kerala from 28th May to 31st May 2018. The ToR of the 15th Finance Commission mandating the use of 2011 census data for population criteria should be withdrawn. A specific weight may be assigned to a criterion of Demographic Goals Achievement, which should be introduced in the Tax Devolution Formula. The sharing of divisible pool among States should be raised to 50% from the existing level of 42%. No condition is to be imposed on public borrowing.

Revenue Deficit Grant should be continued. The State should be allowed complete flexibility in spending funds from the State Disaster Response Fund in response to any natural disaster.

89. My Government introduced 'Education Loan Repayment Support Scheme' as a loan repayment support/prompt repayment incentive scheme to help students from low and middle income groups. Rubber production incentive scheme will be continued. Government will take all necessary measures to protect Kerala Lottery and prevent entry of lottery mafia into the State. State Lottery Welfare Board will provide financial assistance to those agents and sellers who have suffered financial losses during the recent floods.

Treasuries

90. My Government is proud to say that Kerala became the first State to develop a comprehensive financial management system – IFMS (Integrated Financial Management System) – by achieving the complete integration of the financial, payroll, pension and personnel data bases of Treasuries and Finance Department linked with the systems of the office of the Accountant General and RBI.

91. Kerala Financial Corporation (KFC) has implemented a three pronged strategy to double its loan portfolio. The Corporation has lowered its lending rate by 5 basis points and moved to a more competitive Base rate system of 9.5% to channelize cheaper funds for the development of Micro, Small and Medium Enterprises.

Revenue

- 92. Revenue department was in the forefront of rescue and relief operations during the floods. My Government is proud of the excellent work done by the district collectors in saving precious lives and managing the largest ever relocation of people to relief camps. They successfully mobilised resources from all departments and operated 24/7 control rooms in affected areas to send food and essential amenities to those affected by floods. Officials have been working tirelessly in ensuring that financial assistance is rendered to all victims to help them rebuild their lives.
- 93. As a drive to modernize land records, 1,618 villages out of the 1664 villages have been activated for online mutation and online land tax payment and it is expected that mutation (Pokkuvarav) and tax payment will be 100% online in all activated villages.

Pattayams were issued to more than 35,000 landless people.

94. New Revenue Divisional Offices have been set up at 6 places. It is proposed to connect all village offices with optical fibre integrated with Kerala Wide Area Network (KSWAN) to facilitate e-governance. As part of Digital India Land Record Modernization Programme, around 20 lakh case records will be digitized during the coming years.

Registration

95. My Government has implemented major reforms in the property registration sector. The registration process has been simplified. The century old practice of affixing manual thump impression will be replaced with digital impression using electronic gadgets to generate the biometric identity in the original documents. Along with this, Point of Sale Machines will be provided in all the Sub Registry Offices to encourage electronic payments.

Environmental Stewardship

96. Department of Environment and Climate Change has been established with the aim of protection and conservation of the environment of the State. In 2018-19, 354 Bhoomithrasena Clubs (BMCs) were established to create environmental awareness. The focal theme of the scheme Paristhithikam during 2019-20 will be post flood environmental restoration activities in the affected districts. A GIS based Vulnerability Assessment for Conservation – in-depth Assessment and Mapping of Mangrove Habitats in Northern Kerala will be carried out.

- 97. It is a matter of grave concern that climate change is affecting our farming sector. The scheme 'Climate Resilient Farming' which promotes innovative approaches to Climate Resilient Farming in Biosaline Agriculture and open water fish farming will continue. Preparations are going on in the State for availing Green Climate Fund (GCF) for participatory ecosystem action for climate resilience and climate change mitigation.
- 98. Kerala State Biodiversity Board has initiated updating of State Biodiversity Strategies Action Plan. State wide Biodiversity Status Report and a Red Data book of Threatened Species of Kerala will be developed during 2019-20.

99. The Kerala State Pollution Control Board aims to establish a laboratory exclusively for identifying the presence of antimicrobial residue in the environment particularly in soil, water bodies, manure and food chain. Under the Green Skill Development Programme (GSDP), the Board plans to start Certificate Courses in ETP/STP operation & maintenance, Pollution Monitors- Air & Water Pollution and Lab Technicians/Technical Assistants for energy efficiency. The Board plans to establish Continuous Ambient Noise Monitoring and Display System near Secretariat within 3 months and two more stations at M.G Road, Ernakulam, in 2019-20.

Water Resources

- 100. My Government has carried out rectification works for various canals and irrigation projects damaged during the floods. Watershed plans for 778 panchayats out of 941 have been completed. The Muvattupuzha Valley Irrigation Project has been fully completed and will be commissioned by March 2020.
- 101. My Government has decided to adopt an Integrated River Basin approach by revamping irrigation structures like shutters, embankments,

canals and pumps in the aftermath of floods. Micro irrigation, drip irrigation, lift irrigation and desiltation of major dams will be taken up in 2019-20. Surveillance system for 19 dams, instrumentation for 16 dams, completion of construction of dam safety headquarters, works of Kuttiyadi, Moolathara, compilation of data in DHARMA (Dam Health and Rehabilitation Application) and preparation of EAP reports and O & M manuals of all dams will be done on priority in 2019-20. Community irrigation schemes would be encouraged.

- 102. Under the National Hydrology Project, existing Hydrological and Meteorological Stations will be upgraded to real time monitoring stations. My Government has decided to clean up 9 major rivers and water bodies and establish Sewerage Treatment Plants in riverine urban areas.
- 103. In view of the recent heavy floods, real time flood warning system will be established for Periyar, Chalakkudy river basins and for rivers draining into Kuttanad. Solar panels will be installed to save energy in various projects. Pilot schemes for Malampuzha, Chitturpuzha and strengthening, raising of outer bunds

of padasekharams under Flood Management Works will be implemented. My Government has decided to establish River Basin Management Authority to regulate all aspects of river management, flood plains and Water Resource Control.

- 104. My Government is proud that Kerala Water Authority quickly restored water supply in flood affected areas. Kerala Water Authority is responsible for supplying 2,744 million litres of treated water every day to more than 1.9 crore people of Kerala. It has executed 40 on-going schemes worth Rs. 937 crores for Rural Water Supply under AMRUT benefiting 1 lakh people. It provided water supply infrastructure in Nilakkal Base Camp, Sabarimala to supply 65 lakh litres of water per day. Kerala Water Authority (KWA) proposes to complete 50 ongoing water supply scheme benefiting 33.7 lakh people and provide 2 lakh domestic service connections to households. Jalanidhi proposes to set up 2,300 rain water harvesting units and to recharge 5,700 open wells.
 - 105. The Inland Water Transport Sector is yet to be exploited to its full potential. Focus on developing

the inland waterways with the objective of promoting both water transport and tourism development along the waterways shall continue in the future. West Coast Canal, which is a National Waterway, shall be extended by 2020.

- 106. My Government had declared three high impact projects under Coastal Shipping and Inland Navigation Department. In order to take up various works having huge capital investment, a SPV called Kerala Waterways and Infrastructures Limited has been formed. In principle sanction has been accorded for the implementation of the Project "Integrated Urban Regeneration and Water Transport System (Development of Canals in Kochi)" by availing funding under KIIFB with Kochi Metro Rail Limited (KMRL) as Special Purpose Vehicle.
- 107. During the next year, Kerala Shipping & Inland Navigation Corporation (KSINC) proposes to start the construction of a theme cruise vessel with night stay facilities which will be able to take tourists to take Lakshadweep, Andaman & Nicobar Islands, Dubai, etc.

Forest & Wild Life

- 108. To reduce human wildlife conflict, we propose to have the 'Great Wildlife Corridor' connecting forest fragments and human habitations to have free movements of wildlife, particularly the elephants in Kerala.
- 109. Kerala is the first state in India to complete DNA profiling of captive elephants in the state with details of owners of the elephants, microchip to identify the elephant and weight and measurements of elephants. Towards ensuring the welfare of wild elephants and captive elephants in the State, my Government has already decided to establish state-of-the-art Elephant Rehabilitation Centre at Kottoor in Thiruvananthapuram District.
- 110. In 2019-20, the Department envisages focusing on waste management. 125 locations have been identified in forests where wastes have been dumped. My Government intends to implement 'Project Green Grass' to clean the forest.
- 111. My Government intends to relocate around 500 families from the most sensitive areas within the forest and from the forest periphery. For establishing

Thirunelli- Kudrakode elephant corridor, 9.63 acres of the acquired area has been declared as a wildlife sanctuary extending the existing Wayanad Wildlife Sanctuary. My Government is also committed to the establishment of Thrissur Zoological Park to meet international standards by 2020.

Sports and Youth Affairs

- 112. In 2019-20, the Sports Department proposes to introduce a programme called 'Talent Identification Protocol' to track talent from the school level by including the principles of Kinanthropometry. The Department proposes to introduce a self-defence programme for women to help them develop their mental and physical skills through initiation of martial arts such as Kalaripayattu, Taekwondo, Judo, Karate, etc.
- 113. My Government constituted Kerala Voluntary Youth Action Force with 1 lakh volunteers between the age groups of 15–30 years to meet unforeseen natural calamities. My Government proposes to introduce a programme named 'My Kerala' for enlightening the youth to become part of rebuilding our State. It is proposed to register youth

volunteers and volunteers through online/web based/mobile app mechanism integrated with social media platforms. This online platform will bring the database of volunteers of Youth Welfare Board, NCC, NSS, Nehru Yuva Kendra, Student Police Cadets, Nature Clubs, NGOs etc. under a single working and enabling umbrella providing a co-ordinated effort for voluntary support to citizens.

114. The Department proposes to conduct Under-14 CM Gold Cup Football Championship every year. As a part of this, district level championships will be conducted in every district and the teams who have qualified can participate in the State Championship.

Housing

115. In 2018-19, Kerala State Housing Board provided assistance for construction of 1,300 houses under Grihasree Housing Scheme where subsidy of Rs 2 lakhs per house was provided by the Board and the rest by sponsors. In 2019-20, it is proposed to disburse subsidy to 2,000 beneficiaries. My Government will promote sustainable cost effective and innovative prefabricated house building technologies.

Archeology, Archives, Museums and Zoos

116. My Government is committed towards conserving and preserving our archaeological and archival heritage for the future generations. The Archives Department will construct an Archival Complex in the Kerala University campus and set up Churuna Museum and Research Centre (Museum of Palm leaves) during this year.

General Administration

117. To ensure punctuality among Government servants, Biometric punching has been strictly enforced in Government Secretariat. Biometric punching and e-file system will be introduced in all the Government offices during 2019-20 to ensure punctuality, increase the quality and transparency in service delivery. Action has been initiated to renovate and modernize the Government Secretariat building. Action has been initiated to properly utilize the property of my Government in New Delhi. Cultural Centre depicting the art and culture of State, additional buildings for Guest House, Ayurveda hub, etc. are proposed in the project.

118. During this year my Government plans to take up the digitization of the records of the meetings of the Council of Ministers from 1950 onwards for preserving these invaluable documents.

Devaswoms

Tribunal to restore alienated lands of Devaswom Boards and proposes to introduce a bill in the coming session. My Government intends to provide better amenities to pilgrims visiting Sabarimala and complete the works through Sabarimala Masterplan and Swadeshi Darshan and PRASAD scheme. Modern sewage treatment plant, green and clean environment is envisaged in these projects. My Government will lay emphasis on the protection of Kavus, Ponds and altharas of the temples.

Towards a Resilient Kerala

120. Kerala has repeatedly witnessed a number of natural calamities. The headquarters of Kerala State Disaster Management Authority with a state-of-the-art Kerala State Emergency Operations Centre will be made functional in 2019-20 in Thiruvananthapuram. Support of Indian Space Research Organisation has

been requested for developing accurate weather prediction and hazard modelling tools to be linked to the 'Surakshaayanam - IT enabled disaster management decision support system' of KSEOC for hazard impact forecasting to increase accuracy and provide hyper-local weather alerts, as presently available services are found to be inadequate. The State plans to create a Civil Defence Voluntary Force to support Governmental machinery during major catastrophes. The minimum relief code of the State for disaster relief assistance is the highest in the country on many counts. Kerala is the first State to have introduced a hazard vulnerability linked risk reduction scheme, whereby families with houses uninhabitable terrain due to natural hazard vulnerability is provided funds for relocating and rebuilding houses in safer areas. In a first of its kind, the disability inclusive disaster risk reduction project of my Government has been identified as the model project for the development of a guideline in the country for the purpose. Existing State Disaster Response Force will be strengthened and revamped under Department of Disaster Management.

- 121. My Government requires large funds for 'Rebuilding Kerala', funds for repair and reconstruction of houses, restoration of physical infrastructure and rebuilding livelihoods of flood affected population. No matter the hurdles faced, we are committed to stand united and resilient to face all the challenges with support of people. This calamity showed how people of Kerala rose and helped each other in the finest traditions of humanity and brotherhood.
- 122. I appreciate the spirit of co-operation, goodwill and resilience shown by the people of Kerala in the time of flood and challenging days thereafter. Let us together use this crisis as an opportunity to transform this State into a better one.

JAI HIND